

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat, Srinagar/Jammu

Subject:- Allocation of Departments.

GOVERNMENT ORDER NO. 2431- LD(A) of 2016  
DATED: 15 - 09 - 2016.

In supersession of all previous orders issued on the subject from time to time, it is hereby ordered that the litigation work amongst the following Law Officers in the Srinagar Wing of the High Court shall stand distributed as shows against each:-

S. No	Name of the Law Officer and their designation S/Shri	Departments allotted
01	B.A. Dar, Additional Advocate General	Home Department, Civil Aviation Department, JK Industries, JK Cements, Hospitality and Protocol Department
02	M. A. Rathore, Additional Advocate General	Revenue, Relief & Rehabilitation, Department, Estates Department, Vigilance Organization, SKIMS
03	Reyaz Ahmad Khan, Additional Advocate General	Power Development Department, Power Development Corporation, Labour and Employment Department, Handloom Development Corporation
04	Majid Aftab Wani, Additional Advocate General	Agriculture Production Department, Horticulture Department, Cooperative Department, Srinagar Development Authority,
05	Mohammad Iqbal Dar, Additional Advocate General	Health & Medical Education Department, Planning & Development Department, Ladakh Affairs Department, Election Department and Department of Law, Justice and Parliamentary Affairs
06	Moksha Qazmi, Additional Advocate General	PHE, I&FC Department, Information Department, ERA
07	Manzoor Beigh, Additional Advocate General	General Administration Department, JKPCC, H&UD Department, BOPEE, Women Development Corporation
08	Syed Sajad Geelani, Deputy Advocate General	Animal and Sheep Husbandry Department, Custodian

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